

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

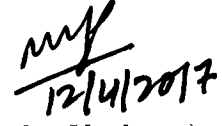
No.K-11019/01/2017-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 12<sup>th</sup> April, 2017.

**NOTIFICATION**

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Kumari Justice Gita Mittal, senior-most Judge of Delhi High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 14<sup>th</sup> April, 2017 consequent upon the retirement of Shrimati Justice Gorla Rohini, Chief Justice, Delhi High Court.



(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K.11019/01/2017-US.I

Dated 12.04.2017

Copy to:-

- 1 Shrimati Justice Gorla Rohini, Chief Justice, Delhi High Court, New Delhi.
- 2 Kumari Justice Gita Mittal, Judge, Delhi High Court, New Delhi.
- 3 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 4 The Secretary to Chief Minister, NCT of Delhi, Delhi.
- 5 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 6 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 7 The Registrar General, Delhi High Court, New Delhi.
- 8 President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Additional Registrar (Conf.), O/o Chief Justice of India,  
5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/ DS(J)/ US.II/ S.O.(Desk)
- 12 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(K.C. Thang)

Under Secretary to the Government of India  
Tele: 2338 2978